

having given dispensation in educational and physical standard.

In the case of Navy and Air Force, the recruitment is less in Assam in comparison to some other states due to low response from the eligible youths.

(d) Details are given below:

#### ARMY

Name of recruiting Agency	Number of Recruits		
	1993-94	1994-95	1995-96
1. BRO Jhurat	163	260	564
2. BRO Narangi	230	216	418
3. BRO Silchar	209	201	565
4. 58 GTC, Shillong	22	12	23
5. Assam Regiment Centre, Shillong	54	146	76

6. Over and above the figures given above other Regimental Training Centres have also made recruitment against all India all class vacancies from Assam as per the State's share of RMP.

#### NAVY

Naval Recruitment Centre, Guwahati – Same as (a) above.

#### AIR FORCE

	1994	1995	1996
Airmen Selection Centre, Guwahati Catering to Assam and other North- Eastern States	58	52	60

(e) No irregularities have been brought to the notice of Government in respect of the above mentioned centres.

(f) Does not arise.

[Translation]

#### Sports in Concurrent List

1312. SHRI JAYSINH CHAUHAN : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether sixteen State Governments have agreed to include sports in the Concurrent List of the Constitution;

(b) if so, the details thereof;

(c) the reasons for inclusion of sports in the Concurrent List of the Constitution; and

(d) the percentage of amount of the Union Budget spent on the promotion of sports and young talents at National and State level?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI S.R. BOMMAI) : (a) Yes, Sir.

(b) The following States had concurred to the proposal:-

1. Bihar
2. Kerala
3. Meghalaya
4. Goa
5. Sikkim
6. Nagaland
7. Uttar Pradesh
8. Arunachal Pradesh
9. Mizoram
10. Tripura
11. Haryana
12. Maharashtra
13. Orissa
14. Himachal Pradesh
15. Madhya Pradesh
16. Manipur

(c) Inclusion of sports on the Concurrent list of the Constitution of India would enable the Central Government to actively participate, alongwith the State/UT Governments, in promotion of sports and games throughout the country and in co-ordinating the effective functioning of all concerned agencies including the various National level Sports Federations.

(d) As per the Budget Estimates of 1996-97, about 0.036% of the total Central Budget was earmarked for promotion of sports and games.

#### Indian Origin Teachers in Nepal

1313. SHRI MANIBHAI RAMJIBHAI CHAUDHARI : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether teachers of Indian origin are teaching in Nepal;

(b) if so, the number thereof and the subjects being taught by them;

(c) whether any agreement was entered into between the Government of India and the Government of Nepal in 1990 in order to provide the same facilities to the teachers of Indian origin, which are being provided to the teachers of Nepal;

(d) if so, whether the Government of Nepal are making efforts to remove these teachers of Indian origin from their service against the spirit of this agreement;

(e) if so, whether the Government of India have taken any steps in this regard so far; and

(f) if so, the details thereof and if not, the reasons therefor?